Striking of Gas in Krishna-Godavari

- *75. SHRI R. SAMBASIVA RAO: Will the Minister of PETROLEUM be pleased to state:
- (a) whether it is a fact that recently gas has been struck in the Krishna-Godavari delta in Andhra Pradesh; and
- (b) if so, what are the details in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA); (a) Yes, Sir.

(b) Gas has recently been struck in the well Kaikalur-1 in Krishna District of Andhra Pradesh (about 17 kms. from Vijayawada) in December 1984. The well produced gas at the rate of 4100 cubic metres per day through a quarter inch choke.

Malfunctioning of the Telephone System.

*76. SHRI PARVATHANENI UPEN-DRA:

SHRI ADINARAYANA REDDY:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether Government's attention has "been drawn to a newspaper report which, appeared in the Times of India dated the 14th February, 1985 concerning frauds in telephone bills in Bombay and if so, what remedial steps have been taken by Government in this regard;
- (b) whether Government are aware that a similar situation prevails throughout the country arid if so, what remedial steps are proposed to be taken in this regard; and
- (c) whether it is a fact that some Members of Parliament had suggested the need to set up a Consultative Committee for each large telephone exchange in Delhi and other cities with representatives of users and a Apex body with sufficient powers and authority and if so, whether Government propose to act on the suggestion in view of the malfuctioning of the telephone system?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA): (a) Yes, Sir. The case is under investigations and final report is awaited. Appropriate action will be taken on the outcome of tho report.

- (b) No, Sir. The individual excess billing complaints when received are scrutinised arid ori examination of the case rebates wherever justiled are given on the merits of each case.
- (c) Shri Harish Kumar Gangwar, M.P. had asked in Lok Sabha Question No. 129 for advisory Committee wnich was replied on 2-8-1983. No Consultative Conunittee . for Delhi exchanges or other cities telephone systems exists. However, Telephone Advisory Committees.for Telephone Districts and Telecommunications Advisory Committees for Telecommunication Circles exist. There is no proposal to set up Consultative Committee for each Telephone Exchange in Dehli or other citie*

Blackmarketing In the sale and purchase of Maruti Cars

*77. SHRI RAFIQUE ALAM: SHRI MUKHTIAR SINGH MALIK:

Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state:

- (a) whether Government are aware of reports of widespread blackmarketing in the sale and purchase of Maruti cars and station wagons;
- (b) whether any probe has been made in that regard by Government; if so, what is the outcome thereof; and
- (c) whether any action has been taken against the firms/persons found involved in this scandal if so, the details thereof?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL): (a) Yes, Sir.

(b) *ad (c) Government are probing into the matter.